

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14

C.P No. 1157/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Rubicon Formulations Pvt.Ltd.
V/s.

ORDER MCPL Private LIimited

TCP No. 459/ I&BP/NCLT/MB/MAH/2017
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. At request of the Petitioner Counsel, list this matter on 11.8.2017
NAME DESIGNATION SIGNATURE

1. V. NALLASENAPATHY Practising
Member (Technical) B.S.V. PRAKASHKUMAR
Company Secretary Member (Judicial)
For Applicant

ORDER
CP No. 1157/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 18.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)